

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No.43 of 2019**

**IN THE MATTER OF:**

Ashokbhai M. Mehta

.... Appellant

Vs

Competition Commission of India & Anr.

.... Respondents

**Present:**

**For Appellant:       None.**

**ORDER**

**21.10.2019**       In this matter on 17<sup>th</sup> October, 2019 also nobody was present for the Appellant. Even today, when the matter is called, nobody is present for the Appellant. The Appeal is dismissed in default.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)